(c) whether proceedings against whom CBI has completed the investigations have been started; and

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(d) if so, the details of charge-sheet filed by the CBI in each case?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (d) A statement is laid on the Table of the House.

## STATEMENT

- (a) The names of the Birla Group of Industries against whom C. B. I. is conducting enquiry are :
  - 1. Technological Institute of Textiles, Bhiwani.
  - 2. New Swadeshi Mills of Ahmedabad, Ahmedabad.
  - 3. Manjushree Textiles, Ahmedabad.
  - 4. Keshoram Industries and Cotton Mills, Calcutta..
  - 5. Hind Cycles Limited, Bombay.
- (b) The names of the Birla Group of Industries against whom C. B. I. has completed the investigations are :
  - 1. Technological Institute of Textiles, Bhiwani.
  - 2. Bhiwani Textile Mills, Bhiwani.
  - 3. Birla Cotton Spinning and Weaving Mills, Delhi.
  - 4. Century Spinning and Manufacturing Company, Bombay.
  - 5. Jeeyajirao Cotton Mills, Gwalior.
  - 6. Hindustan Motors Limited, Calcutta...
  - (c) Yes. Sir.
- (d) The details of charge-sheets filed in courts are given in the annexure. [See Appendix LXVI, Annexure No. 2.]

## PRE-PROJECT REPORT FOR SMALL CAR

- 27. SHRI BRAHMANANDA PANDA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether the pre-project report for producing the small car has been accepted;
- (b) whether the prototype car in its test run has proved its efficiency; and

(c) if so, when will the pre-production model be ready ?

to Questions

- THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The pre-project report is still under examination.
- (b) In the pre-project report, the entrepreneur has stated that the first and second prototypes have worked satisfactorily under rigorous conditions.
- (c) The date by which pre-production model will be ready has not been indicated in the pre-project report.

## LATE RUNNING OF THROUGH CARRIAGE FROM POONA TO NAGPUR

28. SHRI J. S. TILAK: Will the Minister of RAILWAYS be pleased to state the number of days on which the through carriage which runs daily from Poona to Nagpur ran behind schedule during the past twelve months?

THE MINISTER OF RAILWAYS (SHRI C. M.. POONACHA): During the twelve months November 1967 to October, 1968 the Poona-Nagpur through sleeper coach *via* Manmad did not run by the scheduled train (29 Dn. Express) *ex.* Manmad to Nagpur on a total of 161 days.

## DISRUPTION OF RAIL TRAFFIC DUE TO FLOODS

- 29. SHRI J. S. TILAK: Will the Minister of RAILWAYS be pleased to state:
- (a) the period for which railway traffic on the Western Railway was dis rupted on account of the recent floods in Gujarat;
- (b) the estimated loss suffered by that Railway because of the disruption; and
- (c) the details of the steps Government propose to take to prevent such disruption of rail traffic in future?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Presumably the hon. Member is referring to the floods in Surat area in August, 1968. The railway traffic on Bulsar-Broach BG Section was dislocated for a period of one month.